## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 43/16	TP 45/17	Hearing	433€/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE			
6.	Rojalakshmi.K 9844205104	Respondent C Bellary ispat but Ital	Raju			
9.	Shetkar 9245346008	Petitioner Magnifico Minerale	,			

Counsel for petitioner is present. Counsel for petitioner is directed to comply the objections raised by the Registry. Counsel for respondent is present. She requested time to file objections.

List it on 14.09.2017.

MEMBER (J)

MEMBER (T)